

Institute of Public Assistance (Provedoria) Panaji, (Goa)

NOTIFICATION

LL/Bill/14/75

The following Act passed by the Legislative Assembly of Goa, Daman and Diu which received the assent of the President of India on 12-2-1975 is hereby published for general information.

M. S. Borkar, Under Secretary (Law)

Panaji, 18th February, 1975

**The Goa, Daman and Diu Legislative Diploma No. 1984 of 14th April, 1960
(Second Amendment) Act, 1974**

(Act No. 1 of 1975), [12th February, 1975]

**AN
ACT**

to amend the Legislative Diploma No.1984 of 14th April, 1960 regulating the working and functioning of the Institute of Public Assistance (Provedoria de Assistencia Publica).

BE it enacted by the Legislative Assembly of Goa, Daman and Diu in the Twenty-fifth Year of the Republic of India as follows:-

1. *Short title and commencement* – (1) This Act may be called the Goa, Daman and Diu Legislative Diploma No. 1984 of 14th April, 1960 (Second Amendment) Act, 1974.

(2) It shall come into force at once.

2. *Substitution of new article for article 16.* – For article 16 of the Legislative Diploma No. 1984 of 14th April, 1960 the following article shall be substituted, namely :-

“16 (1) The Conselho da Provedoria (herein-after referred to as the ‘Council’), shall consist of Chairman and four other members, including the Provedor, who shall be the Member-Secretary of the Council.

(2) The Chairman and other three members of the Council shall be appointed by the Administrator by notification in the Official Gazette:

Provided that the Chairman shall be an Officer of the Government.

(3) Every non-official member of the Council shall hold office for a period of three years and shall be paid such allowances from the funds of the Provedoria as may be fixed by the Administrator.

E x p l a n a t i o n . - In this article, -

(a) “Administrator” means the Administrator of the Union territory of Goa, Daman and Diu, appointed by the President, under article 239 of the Constitution;

(b) “Official Gazette” means the Goa Daman and Diu Government Gazette.”

Secretariat,
Panaji,
12th February, 1975

B. M. MASURKAR,
Secretary to the Government
of Goa, Daman and Diu
Law and Judiciary Department

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